

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/2867/2020

This the 29<sup>th</sup> day of October, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Ihsan Ahmad Bhat Aged 37 years S/o Ghulam Mohi/ud/din Bhat  
R/o Monghall District Anantnag..

.....Applicant  
(Advocate: Mr. M A Beigh)

**Versus**

1. State of J&K through Commissioner Secretary to Government Health and medical Education Department, Civil Sectt. Jammu/Srinagar.
2. Director Health Services Kashmir Srinagar.
3. Principal, Government Medical College, Srinagar.
4. J&K Board of Professional Examination through its Under Secretary J&K at Srinagar.

.....Respondents  
(Advocate:- Mr. Sudesh Magotra,. Deputy Advocate General)

**O R D E R**  
**[O R A L]**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -**

The learned counsel for the applicant submits that the case may be dismissed as not pressed as the applicant is not interested in pursuing the matter.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as not pressed. No order as to cost.

(ANAND MATHUR.)  
MEMBER (A)

*Arun/-*

(RAKESH SAGAR JAIN)  
MEMBER (J)